

I request the Central Government to take note of this and modify the rules framed by it regarding the census figures of the Scheduled Castes' population.

[Translation]

SHRI RAM NAIK : Shri Thorat's demand is right and the Government should consider it, because it is very necessary to include those people who became Navbadha in Maharashtra and why the Government do not take some measures in this regard.

(Interruptions)

MR. DEPUTY SPEAKER : What is going on in the House today. Why the decorum of the House is not being maintained?

[English]

I have allowed him. Please let him speak.

[Translation]

SHRI RAM NAIK : Shri. Thorat has raised a very important issue, the Government must react to it in order to provide some facilities to Navbodhs and the people of Maharashtra want that this should be done (Interruptions)

[English]

SHRI MADHUKAR SARPOTDAR (Mumbai North-West) : The Government should come out and say something about it. It has been already introduced in the State of Maharashtra. What is the reaction of the Central Government?... (Interruptions)

MR. DEPUTY-SPEAKER : It is an important issue. Please listen to him. Let him say a few words. Let the Government take a serious note of it. That is all.

(Interruptions)

[Translation]

MR. DEPUTY SPEAKER : I will hear your view but, listen to me also. This is an important issue.

SHRI MOHAN RAWALE (Mumbai South-Central) : Mr. Deputy Speaker, Sir, injustice is being meted out to the Marathi speaking population living in Belgaum, Nippani, Kanwar, Beeder. This issue was raised in the House by the M.Ps from Maharashtra. The Mayor of Belgaum sat on hunger strike. Even the mayor of Nippani Jayashree Tambe also sat on hunger strike. Nippani Deputy Mayor and Suman Rawat also followed suit... (Interruptions) It is a different issue.

[English]

SHRI SHIVANAND H. KOUJALGI (Belgaum) : The issue of Belgaum is already settled. The hon. Member cannot raise this issue again in the House since this matter was already discussed last week. A matter which was discussed cannot be raised once again the same Session... (Interruptions)

I request that the Mahajan Commission report be accepted or the *status quo* be maintained. In Karnataka, both the Houses have already passed a resolution that the Mahajan Commission report be accepted or the *status quo* be maintained. The resolution of the Karnataka Legislature should be followed up. The resolution passed in both the House in Karnataka is binding on this House. I say that the Belgaum border issue is a closed one. Hence it cannot be raised once again... (Interruptions)

MR. DEPUTY-SPEAKER : Please allow him to speak. Please take your seats.

(Interruptions)

MR. DEPUTY-SPEAKER : You had your say. Please sit down.

[Translation]

SHRI ANANT GANGARAM GEETE (Ratnagiri) : This is a separate issue, first you listen and then speak... (Interruptions)

[English]

DR. K.P. RAMALINGAM (Tiruchengode) : I share with all the hon. Members of the august House our deep concern about the need to book economic offenders. I read with concern all the national dailies... (Interruptions)

[Translation]

MR. DEPUTY SPEAKER : How much time is required to speak.

(Interruptions)

[English]

MR. DEPUTY-SPEAKER : Dr. K.P. Ramalingam, please wait a bit. All other hon. Members may sit down.

[Translation]

SHRI MOHAN RAWALE : Today Karnataka Government is going to take revenge there ... (Interruptions) Kannada speaking Chandrashekhar Patil had gone to Nipani Municipal Committee and there he seized Marathi literature, Marathi Typewriter and Marathi seals. Atrocities are being committed on Marathi speaking people then... (Interruptions)

[English]

MR. DEPUTY-SPEAKER : Please take your seats now.

(Interruptions)

MR. DEPUTY-SPEAKER : Please sit down. Let the others also speak.

(Interruptions)

DR. K.P. RAMALINGAM (Tiruchengode) : I read with concern all the dailies both yesterday and today. There

is a prominent new item about the finding of 40 KG of gold, 500 KG of silver, 400 pairs of golden diamond bangles and 2,000 silk sarees and documents
...*(Interruptions)*

12.54 hrs.

(Shri P.M. Sayeed in the Chair)

DR. K.P. RAMALINGAM (Tiruchengode) : Please allow me to speak.

MR. CHAIRMAN : I will allow you.

DR. K.P. RAMALINGAM (Tiruchengode) : I read with concern all the national dailies...*(Interruptions)*

SHRI SHIVANAND H. KOUJALGI : How many times will he raise it? It cannot be discussed again in the same Session. He has raised it already
...*(Interruptions)*

MR. CHAIRMAN : I will give you a chance.

DR. K.P. RAMALINGAM : Sir, as a responsible Member of this august House, I share with all the Members our deep concern about the need to book the economic offenders...*(Interruptions)*

I read with concern all the national dailies
...*(Interruptions)* I read the national dailies both yesterday and today. There was a prominent news item
...*(Interruptions)* Please allow me to speak. It is a very important matter. It is pertaining to the economy of India
...*(Interruptions)*

MR. CHAIRMAN : Shri Rawale, you have already raised it.

[Translation]

SHRI MOHAN RAWALE : When Shri Nijlingappa was Chief Minister of Karnataka, he had announced in Vidhan Sabha that he would ensure that no injustice is done to the Marathi speaking population. I want that you should give a direction to the Government in this regard. Dr. Chandra Shekhar Patil seized documents by forcibly entering the office of Nippani Municipal Committee...*(Interruptions)* This way atrocities are being committed on Marathi speaking people for the last forty years. I want that you should give a direction to the Government in this regard...*(Interruptions)*

[English]

MR. CHAIRMAN : You have already said about it.

[Translation]

SHRI MOHAN RAWALE : I want that you should give a direction to the Government because the atrocities being committed on the Marathi speaking persons need to be stopped...*(Interruptions)* In 1986 nine persons were killed there...*(Interruptions)* The Kannada speaking people have committed atrocities on us...*(Interruptions)*

[English]

MR. CHAIRMAN : You have already raised it. Sit down please.

[Translation]

SHRI MOHAN RAWALE : I request that you should give a direction to the Government in this regard...*(Interruptions)* Mr. Chairman, Sir, you give a direction in this regard. The Government should react to it...*(Interruptions)*

[English]

DR. K.P. RAMALINGAM : Why are you disturbing me? This is an important issue which I am raising during the Zero Hour. The Chair has already allowed me
...*(Interruptions)*

MR. CHAIRMAN : I have called Dr. Ramalingam to speak. Shri Rawale, you have already said whatever you wanted to say. It is over. I have already called Dr. Ramalingam to speak. Please be seated. They have already taken note of it.

DR. K.P. RAMALINGAM : Mr. Chairman, Sir, as a responsible Member of this august House, I share with all the Members our deep concern about the need to book the economic offenders.

I read with concern all the national dailies
...*(Interruptions)* I read the national dailies, both yesterday and today. There was a prominent news item about the finding of 40 kilograms of gold, 500 kilograms of silver, 400 pairs of golden-diamond bangles, 2000 silk sarees and documents pertaining to the ownership of palatial and luxurious bungalows - not one or two but more than 43 in number! All these were lying with a single individual...*(Interruptions)*

SHRI RAJIV PRATAP RUDY (Chhapra) : Sir, there are matters about the Prime Minister. There are matters about the Chief Minister of Bihar also. So, these matters should not be raised in this House...*(Interruptions)*

DR. K.P. RAMALINGAM : I am not telling about anybody else.

MR. CHAIRMAN : Do not disturb him, please. Let him say whatever he wants.

DR. K.P. RAMALINGAM : This huge and evidently concealed property was unearthed by a State Government's Vigilance Department. Through this House, I would like to ask the Central agencies as to what they are doing. Why was timely action not taken by all these agencies that look into the economic offences like Income-Tax, FERA etc?...*(Interruptions)*

I am sure, all the right thinking Members of this august House will agree with me that it is a matter of great concern to all the nationalists. Economic offences can destabilise not only our economy but also our country. Economic offence is definitely anti-national. Such offenders should be proclaimed as anti-nationals.